

(J.H.C. Sch. 1-7)

Through Fax/Mail

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From:
Vishwa Nath Shukla,
Registrar (Administration),
High Court of Jharkhand,
Ranchi .

File No. XIX(I)/5/2022/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub: - **Nomination for attending “Colloquium on Crime Against Women” (With emphasis on issue of witch hunting in Jharkhand) & Role of Legal Services Institutions in providing relief and Rehabilitation to victims.**

Sir,

With reference to the subject noted above, I am directed to inform that the Hon'ble Court has been pleased to nominate all Chairpersons and Secretaries of DLSAs, all Special Judges, POCSO Act, all Principal Magistrates of JJBs and Judicial Officers Specially designated to deal with cases related to crime against women (*except those who have already been granted Earned Leave/ Commuted Leave/ Maternity Leave/ Paternity Leave/ Child Care Leave and those who have been currently deployed in West Bengal for SIR related duties*) for attending “Colloquium on Crime Against Women” (With emphasis on issue of witch hunting in Jharkhand) & Role of Legal Services Institutions in providing relief and Rehabilitation to victims scheduled to be held on 25th April, 2026 at Dr. A.P.J. Abdul Kalam Auditorium, Judicial Academy Jharkhand, Dhurwa, Ranchi.

Further the Court has been pleased to accord approval for deputation of Ms. Dhriti Dhairya, Addl. Civil Judge (Jr. Div.)-cum-J.M., Seraikella-Kharsawan and Ms. Shivani Sharma, Civil Judge (Jr. Div.)-cum-J.M., Dhanbad for assisting the JHALSA in organizing the said Colloquium.

You are, therefore, requested to attend the aforesaid Colloquium and also to direct the officers concerned posted at your Judgeship to attend the same.

Accordingly, all the nominated Officers are accorded necessary permission for attending the aforesaid Colloquium.

No individual request seeking permission to attend the aforesaid Colloquium is required and further, no prayer for exemption will be entertained in ordinary circumstances.

This is for your information and needful.

Yours sincerely,
Sd/- Vishwa Nath Shukla
Registrar (Administration)

Memo no. 1302 /Apptt.

dated, the Ranchi 02/04/2026

Copy forwarded to the Member Secretary, JHALSA, Ranchi for information and needful with reference to her Letter No. JHALSA/1654 dated 28.03.2026 / the Director, Judicial Academy Jharkhand, Ranchi for information and needful / the C.P.C., e-Courts Project High Court of Jharkhand, Ranchi for information and also for getting uploaded the letter on the Court's website.


Registrar (Administration)